



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06.11.2025

NOTICE

Please take notice that the following matters listed in the Court – III on 06.11.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 2269 of 2024 Part Heard	Sunrise Industries Vs. Umesh Gupta Liquidator of Hema Automotive Pvt. Ltd.	06.11.2025	18.11.2025
2.	Comp. App. (AT) (Ins) No. 2341 of 2024 (With Defects) Part Heard	Achal Kumar Jindal, (Member of The Suspended Board of Directors of Sulojay Realty Pvt. Ltd.) Vs. Sanjay Kumar Bhuwalka & Anr.	06.11.2025	19.11.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)